

Period	Amount paid as air/rail fare	Amount paid as daily allowance	Total
	Rs.	Rs.	Rs.
1983	11,928.00	5,097.45	17,025.45
1984	4,162.00	947.50	5,109.50
January-February	1,982.00	542.00	2,434.00
Granted Total	17,982.00	6,586.95	24,568.95

(b) Total amount of overtime paid to employees of Jute Corporation of India during 1981-82 and 1982-83 is as under :

Period (July-June)	Amount paid as O.T.O.
	Rs.
1981-82	4,75,898.00
1982-83	5,52,298.00

(c) Total amount spent by Jute Corporation of India for maintenance of staff cars during 1980-81, 1981-82 and 1982-83 is as under :

Period (June-July)	Amount spent for maintenance of staff cars
1980-81	3,42,929.00
1981-82	4,16,628.00
1982-83	3,65,186.00

Excise Duty Arrears Collected from Companies as a Result of Supreme Court Judgement

9120. SHRI ERA MOHAN : Will the Minister of FINANCE be pleased to state :

(a) the steps that have been taken to collect the excise duty arrears of Rs. 400

crores after the recent Supreme Court judgement upholding the right of Government to levy excise duty on the post-manufacturing cost; and

(b) how much amount has been realised so far from the companies along with their names ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) The Supreme Court pronounced the judgement on the aspect of inclusion of so-called post manufacturing expenses in the assessable value for the purpose of levying central excise duty on 7.10.1983. The immediate steps such as finalisation of pending assessments, moving the judicial and quasi-judicial authorities before whom the matters were pending for decision for deciding the cases in the light of the Supreme Court's judgement, persuasive action for realising the dues, were initiated to collect the amount of central excise duty which will be payable by the manufacturers.

(b) An amount of approximately Rs. 91 crores has been realised upto 31st March, 1984. The time and labour involved in collecting the names of companies will be disproportionately high as the number will be quite large. If Hon'ble Member desires to know about any particular Company, the information will be furnished.

Budgetary Deficits of States

9121. SHRI XAVIER ARAKAL : Will the Minister of FINANCE be pleased to state :

(a) the total budgetary deficits of the